

**Defective Case Register from 2025-07-22 to 2025-07-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/28013/2025	PRAKASH KUMAR MISHRA	2025-07-22	Code NOT CORRECT 2. REFERENCE CERTIFICATE NOT FURNISHED
2	D-WP(C)/28992/2025	GOPINATH SETHI	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-WP(C)/28948/2025	NIRANJAN PRASAD PATRA	2025-07-22	1.D.C.Fee of Rs18/- to be paid on the C.T.
4	D-CRLREV/22026/2025	AMITAV TRIPATHY	2025-07-22	1.Good ground certificate not furnished.
5	D-CONTC/25940/2025	ADV.	2025-07-22	i) wp(c) 12354/ 2024 not correct in Paragraph no. 3 of the petition.ii)Annexure -1 and 2 mentioned in page 12 and 16 respectively is not correct.
6	D-BLAPL/21984/2025	SUSANTA SEKHAR PARIDA	2025-07-22	14-NOT PROPERLY INDEXED.
7	D-BLAPL/21981/2025	SUSANTA SEKHAR PARIDA	2025-07-22	14-NOT PROPERLY INDEXED.
8	D-CRLMC/21108/2025	KRISHNA CHANDRA SAHU	2025-07-22	1. Address of the petitioner in cause title not tally with affidavit. 2 As per mentioned in Index under annexure -1 not properly page marked
9	D-BLAPL/21502/2025	PRABIN DAS	2025-07-22	1. Synopsis and Date chart not in order in Index and not properly paginated.
10	D-WP(C)/29287/2025	RAJESH KUMAR MAHAPATRA	2025-07-22	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.18/- not paid.
11	D-CMAPL/28688/2025	MANMAYA KUMAR DASH	2025-07-22	1.Period of Delay 2264 days delay 2.AU fee Rs 2.25/- to be paid. 3. Date of year in RSA wrongly furnished in Index.
12	D-CONTC/27474/2025	MANAS PATI	2025-07-22	Address of the opp. party not correct. 2. Designation of opp. party not correct in cause title
13	D-ABLAPL/21821/2025	PRABODHA CHANDRA NAYAK	2025-07-22	1. Copy not served. 2. Page No. 10 and 11 are not legible properly. 3. Subject code is not furnished in Cause Title. 4.Vigilance G.R. case mentioned in the Cause Title do not tally with that of the petition in Para-1 and Date chart
14	D-WP(C)/29001/2025	DURGESH NARAYAN RATH	2025-07-22	1. Annex.11 not correct in prayer as per bearing no.5121 dtd.3-3-2023 under annex.10.2. page nos 40 and 42 not neat.
15	D-BLAPL/21957/2025	SURYAKANTA DWIBEDI	2025-07-22	1, Page marking of Annexure-1 and 2 not done properly.In Annexure-1, after page no 8, after two pages marked as page no 10. Accordingly Index page marking will be modified.
16	D-BLAPL/21994/2025	DEVASHIS PANDA	2025-07-22	1. In declaration under affidavit, solemnly affirm before me by wrongly furnished. 2. Attested Annexure-1 not filled. 3. In declaration under affidavit, no of paragraph not furnished.

17	D-WP(C)/28882/2025	UPENDRA KUMAR SAMAL	2025-07-22	Page 24 not neat
18	D-WA/29003/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-07-22	1. Period of Delay 1 day I.A. not filed.
19	D-CRLMC/21824/2025	ABHISHEK DASH	2025-07-22	1.Honble Court not correctly mentioned in the I.A. 2.Petition not correctly addressed to Honorable Court
20	D-CRLMA/21830/2025	KUMAR KASHYAP	2025-07-22	i) Synopsis and date chart not page marked as well as index. ii) Para no. wrongly furnished in affidavit. iii)Legible copy of page no. 21 to be filed. iv) C. copy of impugned order not filed.
21	D-ABLAPL/21980/2025	TARA PRASAD MOHAPATRA	2025-07-22	i)Page 8 and 9 not neat and legible.
22	D-CRLMC/21829/2025	DHIRENDRA NATH BEHERA	2025-07-22	Honble Court not tally with Cause title and c.copy of order.Annexture -11 not mentioned in the petition copy.
23	D-CRLMC/21844/2025	ARIJEET MISHRA	2025-07-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.
24	D-BLAPL/21959/2025	KULDEEP MOHANTY	2025-07-22	1. In paragraph 3 of the application, Copy of the Rejection order should be marked as Annexure-2 instead of Annexure-1 2. Address of the petitioner s mentioned in the cause title and V. nama is not tally with Rejection order.
25	D-BLAPL/21558/2025	BIBHU PRASAD DAS	2025-07-22	1. Paragraphs mentioned in the petition is not under the affidavit.
26	D-WPCRL/21859/2025	SANJAY KUMAR PARIDA	2025-07-22	.Subject Code incorrectly Mentioned
27	D-WP(C)/28884/2025	SOUMYA MISHRA	2025-07-22	Date of copy of RSD vide annex-1 not tally with Index.Date of copy of letter not tally with Index.Copy of Letter vide annex-18 with Index.
28	D-ABLAPL/21955/2025	PRABODHA CHANDRA NAYAK	2025-07-22	.Receipt Showing Serv.copy To Vigilance not Filed.
29	D-BLAPL/21947/2025	RUDRA NARAYAN PARIJA	2025-07-22	1. In affidavit, Occupation of the deponent wrongly furnished.
30	D-BLAPL/21953/2025	SURYAKANTA DWIBEDI	2025-07-22	1. In index. sl. no 6 mentioned Annexure-3 ( series) copy of of the deposition not filled. 2. In paragraph -9 of the application, as mentioned Annexure-3 not filled.
31	D-WP(C)/28849/2025	JANMEJAYA KATIKIA	2025-07-22	Para no. 7 repeated twice.The date of report does not tally with tally with Index and Annex-05 in Page no.26.
32	D-MACA/29167/2025	MAHITOSH SINHA	2025-07-22	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1. Period of Delay 158 days
33	D-WP(C)/29038/2025	ARIJEET MISHRA	2025-07-22	1.Deficit court fee Rs 6/- not paid in petition.
34	D-BLAPL/21973/2025	PRASANTA KUMAR JENA	2025-07-22	1. In Address of the petitioner,district mentioned in the cause title and V. Nama is not tally with Rejection order. 2.File pending

				before the Court mentioned in the cause title is not tally with Rejection order.
35	D-BLAPL/21556/2025	AMLAN MOHANTY	2025-07-22	1. Page nos. 8 and 9 not legible. 2..Subject Code Not Furnished .
36	D-BLAPL/21954/2025	SURYAKANTA DWIBEDI	2025-07-22	1. In index. sl. no 6 mentioned Annexure-3 (series) copy of of the deposition not filled. 2. In paragraph -9 of the application, as mentioned Annexure-3 not filled.
37	D-WP(C)/28885/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 60 not neat.Date not mentioned in the v.nama.Fathers name not mentioned in the cause title.Paragraph Not correctly mentioned in the affidavit and also I.A.Page 51 53 60 not neat
38	D-MACA/29228/2025	ADAM ALI KHAN	2025-07-22	statutory deposit not made
39	D-MACA/29233/2025	ADAM ALI KHAN	2025-07-22	statutory deposit not made
40	D-WP(C)/29031/2025	BANSHIDHAR SATAPATHY	2025-07-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page no 31 not legible
41	D-CONTC/28965/2025	ADV.	2025-07-22	COPY OF ORDER PASSED IN FAO NO.504/2020 BE ATTACHED WITH THIS PETITION
42	D-WP(C)/28981/2025	DOLAGOBINDA MOHAPATRA	2025-07-22	Opp. party sl.no 7 to 12 not correctly mentioned in last line of cause title.
43	D-BLAPL/21434/2025	S.K.MOHANTY	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Code not correct ii Index , Synopsis, Date chart, and Petition. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
44	D-WP(C)/28890/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Fathers name not mentioned in the cause title.Paragraph not mentioned in the affidavit and also I.A .Page 44 53 not neat.
45	D-CRLMP/21966/2025	SATRUGHNA DASH(A)	2025-07-22	1.Subject Code incorrectly Mentioned 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3.Name Of The Filing Advocate Not In Capital Letters In The Petition 4.Petition not correctly addressed to Honorable Court
46	D-BLAPL/21470/2025	BIJAYA KUMAR RAGADA	2025-07-22	i)Synopsis and Date chart not page marked.ii)Paragraph nos. not correct in declaration of the Affidavit.iii)Date of F.I.R. and occurrence not correct in Date chart and paragraph no. 5 of the petition.
47	D-WP(C)/28756/2025	SIDHARTH SANKAR MOHAPATRA, S.P.C	2025-07-22	Page no. 44 not neat.Date mentioned in annexure-3 in index not correct

48	D-WP(C)/29157/2025	PAMI RATH	2025-07-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure number not correctly furnished in Prayer of the petition
49	D-WP(C)/28895/2025	JYOTI RANJAN DEO	2025-07-22	Page 48 and 49 not neat.
50	D-ABLAPL/21934/2025	DILLIP KUMAR PATRA	2025-07-22	i)BLAPL no. not mentioned in Reference certificate which is Annexed as Annexure -2.ii) Annexure 1 and 2 not attested.
51	D-CRLA/21789/2025	PRAVAT KUMAR DAS	2025-07-22	The name of Informant Mother of Victim be deleted from synopsis.
52	D-CRLMP/21968/2025	SATRUGHNA DASH (A)	2025-07-22	1..Subject Code incorrectly Mentioned 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3..Names In Capital Letters Of All The Signing Advocates Not Indicated 4..Name Of The Filing Advocate Not In Capital Letters In The Petition 5.Date of order not correctly furnished Sl. no.4 in Index and para no.2 of the petition.
53	D-WP(C)/29015/2025	TRILOCHAN NANDA	2025-07-22	1. page no.14 not neat.
54	D-WP(C)/28861/2025	PRASANTA KUMAR TRIPATHY	2025-07-22	Page no 61 not legible.
55	D-WP(C)/28989/2025	GOPINATH SETHI	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no.12 not neat.
56	D-WA/28534/2025	SWAYAMBHU MISHRA,A.S.C	2025-07-22	1. Provision of Law Furnished Partly be corrected. 2. The other Parties in W.P(c) not made Parties in this Appeal. 3.Days mentioned in the Prayer Portion in the I.A No-3200/2025 be corrected.
57	D-WP(C)/28931/2025	ASISH MISHRA	2025-07-22	Page 17 not neat.
58	D-WP(C)/28988/2025	GOPINATH SETHI	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/28930/2025	GYANA RANJAN SETHI	2025-07-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/28990/2025	ABHISHEK DASH	2025-07-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per annex.3 date not tally in index. 2.petitioner is a one party not properly described in cause title
61	D-CONTC/27524/2025	ADV.	2025-07-22	Code Not indicated.i) Paragraph Sl. no. of the petition not proper.ii) Paragraph no. not mentioned in Affidavit.
62	D-WP(C)/28911/2025	AKSHAYA KUMAR SAHOO	2025-07-22	1.Rs.18.00 to be paid.
63	D-ABLAPL/21971/2025	PRAKASH CHANDRA DASH	2025-07-22	1. Synopsis not page marked. 2. Signature of the Executant/Deponent not tally with the name

				mentioned in the Index, Synopsis, Date Chart, Cause Title, Affidavit.
64	D-CONTC/27533/2025	ADV	2025-07-22	i)WP(C) no. not mentioned in Reference certificate.
65	D-ABLAPL/21928/2025	PRADEEP KUMAR MOHANTY	2025-07-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Paragraph no. not mentioned in the declaration of the Affidavit.ii) Synopsis and date chart not filed.iii) Page 7 not legible.
66	D-CONTC/28917/2025	ANIRUDH SANGANERIA	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO.04 WRONGLY PAGINATED 14
67	D-BLAPL/22051/2025	PRADEEP KUMAR PARIDA	2025-07-22	1. In list of Date and events rejection date mentioned 17.06.25 instead of 26.6.25 and CRA no 869/24 passed mentioned on 13.09.24 instead of 27.09.24 2. page no 10 and 11 not legible.
68	D-WP(C)/28107/2025	BISWAJIT MOHANTY	2025-07-22	D.c.fee of Rs.510/- to be paid in cause title.2.Page nos.50 52 and 87 not neat and legible.3.Anx-8 not exhibited at page no.124. Name of the both parties not correctly furnished in page no.7 of the I.A. petition.
69	D-WA/28810/2025	SASWAT DAS, A.G.A	2025-07-22	1. FULL NAME OF APPEARANCE MEMO OF LRNEED AGA WITH ENROLEMENT NOT MADE
70	D-CONTC/27547/2025	ADV.	2025-07-22	i) page 12 14 and Postal receipt not legible.
71	D-WP(C)/28435/2025	AMIYA KUMAR MOHANTY	2025-07-22	Page nos.48 49 and 71 not neat and legible.
72	D-CMP/29179/2025	SATYA NARAYAN MISHRA 4	2025-07-22	Date mentioned in the A-1 does not tally with the Index.
73	D-WP(C)/28907/2025	AJIT KUMAR MOHANTY	2025-07-22	Date of copy of Representation not tally with Index
74	D-CONTC/27753/2025	RAGHUNATH BISWAL	2025-07-22	i) Date chart not filed.ii) Date chart not mentioned in Index and Book mark.iii) Reference certificate not furnished.iv ) Date of disposal of wp(c) not furnished on the top of the cause title.
75	D-TRP(C)/29048/2025	KSHIROD KUMAR PAHIL	2025-07-22	Index does not tally with Book marks Index.
76	D-ABLAPL/21940/2025	GYANA RANJAN MOHANTY	2025-07-22	1. Attested Annexure-2 and 3 not filled.
77	D-RVWPET/28687/2025	MANMAYA KUMAR DASH	2025-07-22	1.Authentication fee due on the Appellate Court Judgement Rs 4.50/- to be paid.
78	D-WP(C)/28900/2025	PRASANTA KUMAR SATAPATHY	2025-07-22	Page 33 and 34 not neat.Date not mentioned in the v.nama
79	D-WP(C)/28897/2025	RAKESH SAHU	2025-07-22	Occupation not mentioned in the affidavit and also I.A
80	D-CRLMC/21154/2025	JANGYA PRAKASH PARIDA	2025-07-22	1. Age of the petitioner in cause title not tally with affidavit.

81	D-WP(C)/29210/2025	ALOK KUMAR MOHANTY	2025-07-22	Date of copy of Nayabadi Patta not tally with Index
82	D-CRLMC/21150/2025	JANGYA PRAKASH PARIDA	2025-07-22	1. Age of the petitioner in cause title not tally with affidavit.
83	D-WP(C)/29051/2025	KARTIK CHANDRA TRIPATHY	2025-07-22	1.Paragraphs not correctly mentioned in I.A
84	D-CRLMC/21114/2025	ANIRUDHA DAS	2025-07-22	1.Certified copy of annex-4 not filed
85	D-BLAPL/21262/2025	RAMDAS ACHARY	2025-07-22	1.Certified copy or Free copy of rejection order not filed.(Annexure-3 and 5)
86	D-WP(C)/29056/2025	SMITA RANJAN PATNAIK	2025-07-22	.Petition not correctly addressed to Honorable Court
87	D-FAO/29042/2025	PRADEEP KUMAR MISHRA	2025-07-22	Appellants No-2 and 3 being minor not represented through any guardian.
88	D-ABLAPL/22029/2025	GAUTAM CHARAN ROUT	2025-07-22	Provision of Law mentioned incorrect.
89	D-ABLAPL/22034/2025	MANAS KUMAR CHAND	2025-07-22	14-NOT PROPERLY INDEXED.
90	D-WP(C)/28636/2025	BISWANATH PATNAIK	2025-07-22	.Petition not correctly addressed to Honorable Court
91	D-ABLAPL/22028/2025	BIJAYA KUMAR RAGADA	2025-07-22	1. Provision of Law incorrectly mentioned.
92	D-WA/29086/2025	RAJIB RATH	2025-07-22	Affidavit wrongly authorized to the Appeal memo and I.A.
93	D-CRLMC/21916/2025	HEMANT KUMAR MUND	2025-07-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation not furnished in affidavit. 2. Certified copy of annex-1 not filed. 3. Page no.32 Annexure -4 not exhibited.
94	D-CONTC/28067/2025	ADV.	2025-07-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. I)Year of the wp(c) not furnished in prayer of the petition.ii) Reference certificate not furnished
95	D-ABLAPL/21837/2025	SANJEEB KUMAR MOHANTY	2025-07-22	i)Occupation of the deponent not furnished in Affidavit. ii) Page nos. 10 to 12 not Legible.
96	D-CONTC/28064/2025	ADV.	2025-07-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
97	D-ABLAPL/21974/2025	PRAKASH CHANDRA DASH	2025-07-22	Synopsis not page marked.
98	D-ABLAPL/21825/2025	ABHISHEK DASH	2025-07-22	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Paragraph Sl. no not proper in petition and Declaration of the Affidavit.ii) Father name of

				the deponent not correct in affidavit.iii) Page 11 not Legible. iv).Petition not correctly addressed to Honorable Court
99	D-ABLAPL/21986/2025	PRANAY KUMAR MAHARAJ	2025-07-22	1. Name of the petitioners mentioned in the Date Chart is not correct. 2. In Affidavit, Point 3 should be Fathers Name instead of Husbands Name. 3. Annexure 2 not attested.
100	D-CONTC/28963/2025	ADV.	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NOT PAGINATED AS PER INDEX
101	D-WA/29071/2025	BIMBISAR DASH,A.G.A	2025-07-22	i)Para no. not furnished in I.A. (stay petition.) ii) Page no. 59 revers.
102	D-CONTC/28960/2025	ADV.	2025-07-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/29174/2025	SANJIB MOHANTY	2025-07-22	1.Petitioner No.8.Not signed in the V.Nama
104	D-CONTC/28958/2025	ADV.	2025-07-22	Code NOT CORRECT
105	D-CONTC/28784/2025	ADV.	2025-07-22	Reference certificate not furnished.
106	D-CRLMC/21930/2025	SAUMYA RANJAN PRADHAN	2025-07-22	1. C.T. case number not correctly furnished Sl. no.4 in Index and last line of the para no.4.
107	D-MACA/29198/2025	SUBRAT SATPATHY	2025-07-22	date of judgement and case no not correct . statutory deposit not made
108	D-ABLAPL/22006/2025	KHAGESWAR BEHERA	2025-07-22	Annexure 1 not marked and not attested.
109	D-CONTC/28743/2025	ADV.	2025-07-22	Code Not Indicated
110	D-BLAPL/22004/2025	JUGALA KISHORE PANDA	2025-07-22	14-NOT PROPERLY INDEXED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
111	D-BLAPL/22001/2025	KRUSHNA CHANDRA DASH	2025-07-22	1. Five V. nama has been filled. Out of which One V. Nama has been stamped. another Four V.nama to be stamped.
112	D-WP(C)/29083/2025	TUSAR KUMAR MISHRA	2025-07-22	Page No.16 and 17 not legible.
113	D-ABLAPL/21956/2025	SUBASH CHANDRA PUSPALAKA	2025-07-22	14-NOT PROPERLY INDEXED.
114	D-ABLAPL/21985/2025	BHABANI SHANKAR DASPARIDA	2025-07-22	In Affidavit Deponent has been identified by the Advocate but signed by the Advocate Clerk.
115	D-WP(C)/29262/2025	SUBHANKAR ROUT	2025-07-22	1. V.nama not properly executed
116	D-CRLMC/21845/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-07-22	Nomenclature not mentioned in V.Nama
117	D-BLAPL/21979/2025	ARUN KUMAR BUDHIA	2025-07-22	Index mismatch with the Petition and Bookmark page

118	D-WP(C)/29118/2025	SANJIB MOHANTY	2025-07- 22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
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**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 22-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/883/2023	CMAPL/883/2023	PRASANNA KUMAR MOHANTY	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	CMAPL/234/2021	CMAPL//	A.B.PARIDA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	CONTC/1182/2023	CONTC/1182/2023	ADV	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	CONTC/1105/2023	CONTC/1105/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.